

to resolve differences on safeguards for the proposed supply of French enriched uranium for the Tarapur Atomic Power Plant; and

(d) if so, the details thereof and reaction of the Government thereto? -

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI A. A. RAHIM): (a) No, Sir;

(b) Does not arise.

(c) and (d). Yes, Sir. The talks with France are not yet concluded and Government are not in a position to give details at his stage.

#### Allocation of Wagons to Synthetic Chemicals, Bareilly

681. SHRI ERA ANBARASU: Will the Minister of RAILWAYS be pleased to state:

(a) whether according to the Chairman, Railway Board there are 10,000 wagons lying idle for want of traffic;

(b) if so, the reasons why industrial units like Synthetic and Chemicals, Bareilly got only 50 per cent of the coal wagons out of the authorised allocation of wagons by concerned authorities;

(c) whether it is a fact that due to non-allotment of wagons many industrial units in the country are producing just 50 per cent of the installed capacity; and

(d) the steps being taken to utilise all the available wagons for transporting essential raw materials like coal?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes, Sir, but the number, however, has now come down to about 4,000 wagons.

(b) The Railways are lifting all the coal made available at the rail heads and wagons supplied are not being fully utilised. The overall demand being more than the actual availability of coal made available for loading at rail heads, the industries enjoying lower priorities as

compared to steel plants, power houses, railways, cement and fertilizer plants are getting 25 to 50 per cent of their requirement by rail depending on their respective priority and the month to month availability of coal in coalfields.

(c) The Railways are not aware of the actual performance of the industrial units.

(d) A meeting was convened by the Secretary (Coordination) Cabinet Secretariat on 22-7-1982 and the various concerned Ministries were advised to offer more traffic to the Railways with a view to reducing the number of wagons lying idle. The Zonal Railways have also been directed to make efforts and capture traffic which is at present moving by road.

#### Weigh Bridges at Railway Stations

682. SHRI DAYA RAM SHAKYA: SHRI SURAJ BHAN:

Will the Minister of RAILWAYS be pleased to state:

(a) how many railway stations have weigh-bridges;

(b) number of weigh-bridges actually being utilised to weigh wagon-loads;

(c) total goods-load per year which is not actually weighed under Railway arrangements and charges for which are accepted on the basis of "senders' weight accepted";

(d) what percentage of goods load in container-service is not weighed by Railways; and

(e) estimated loss of revenue to railways per year due to non-weighment of goods?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) About 280 railway stations have been provided with weigh-bridges.

(b) Excepting the weigh bridges which are under repair at any point of time and those which could not be utilised for operational reasons, all other weigh brid-

ges are being utilised for weightment of wagon load traffic;

(c) This information is not available as statistics of traffic accepted on the basis of senders weight are not maintained.

(d) Freight charge for commodities carried in containers is fixed on the basis of their load-ability as determined by test weighments in accordance with the prescribed procedure. The need for weightment of containers does not, therefore, arise.

(e) It is not possible to estimate the loss of revenue due to non-weightment of goods since statistics of goods not weighed are not maintained.

### Bill on Capitation Fees

683. SHRI T. R. SHAMANNA:  
DR. KRUPASINDHU BHOI:

Will the Minister of EDUCATION AND CULTURE be pleased to refer to the reply given to Unstarred Question No. 4238 on 5th August, 1982 regarding legislation against charging of capitation fee and state whether Government have taken steps to bring the Bill before the current Parliament session?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): Steps are being taken to introduce the Bill in the Parliament as early as possible.

### Maintenance of Steam Engines

684. PROF. AJIT KUMAR MEHTA:  
Will the Minister of RAILWAYS be pleased to state:

(a) is it a fact that recently several trains were unduly late in Samastipur-Khagaria and Samastipur-Darbhanga section of North Eastern Railways due to break down of steam engines while running; and

(b) if so, what steps have been taken by Government for proper upkeep and maintenance of steam engines to avoid frequent break down and

to ensure smooth and uninterrupted service?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) During the period 1-9-82 to 27.9.82, there has been only one case of engine break-down on Samastipur-Khagaria Section. There was no case of engine-break-down on Samastipur-Darbhanga during this period.

(b) As a rule it is ensured that all engines are maintained in good fettle and are in proper working order by preventive maintenance schedules. Special emphasis is paid to locomotives assigned to work passenger/trains.

### Loss to Railways due to rain and flood

685. SHRI SUBHASH CHANDRA BOSE ALLURI: Will the Minister of RAILWAYS be pleased to state:

(a) whether any assessment has been made of the loss suffered by the Railways due to heavy rains and floods in the country during this year; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes.

(b) The loss to the Railways on account of heavy rains and floods has been assessed at Rs. 6.7 crores approximately.

### Incentives for Family Planning

686. SHRI BHERAVADAN K. GADHAVI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware that the Private and Public Sector units which offered more incentives by way of interest free loans, Gifts and other rewards, the family welfare programmes amongst the workers of those